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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. Rao
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & another
UNDER SECTION : 397/398 of CA&956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AASHISH JAIN LUNZA COUNSEL FOR
PETITIONER



ORDER

Shri Aashish Jain Lunza, counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner stated that arbitration proceedings are going on. In view of the representation, we are inclined to grant one more opportunity for the presence of both the parties and their counsels. Put up on 28.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)